

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2023-24/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Principal District & Sessions Judges,
Hazaribagh, Ramgarh, Chatra & Koderma.

Sub.:- **5th Regional Conference for Cluster 05 (RC-5).**

Sir,

In continuation to this Court's Letter No. 236/Apptt. dated 16.01.2024, I am directed to inform that the Court has been pleased to **postpone** the **5th Regional Conference for Cluster 05 (RC-5)** scheduled to be held on **28th January, 2024** in **Vivekanand Auditorium, Vinoba Bhave University, Hazaribagh** due to some unavoidable circumstances.

This is for information & communication to the officers concerned.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 408 /Apptt.

Dated, Ranchi, the 25/01/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 113/JAJ dated 20.01.2024/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


25.1.24
Registrar (Administration)